

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-1238(ND)2018

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
01.07.2019**

**NAME OF THE COMPANY: M/s. Arcee Trading Corporation V/s. M/s. Dev
Landcon Pvt. Ltd.**

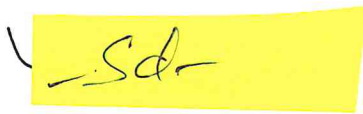
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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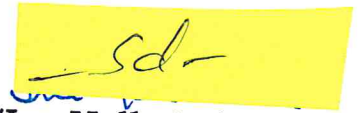
Present: Counsel for the Petitioner
Counsel for the Respondent

ORDER

Complete paper book has been supplied by the petitioner to the Corporate Debtor in court itself. Reply, if any, be filed. To come up for arguments on 19th July, 2019.



(V. K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)